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OA 601/01

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

13.04.04

Call on 03.05.04 for
hearing.


Vice-Chairman

Base
members (A)

for hearing.

Review

21/9/04

On 21.22.5.04

Copies of order
prepared for Counsel
for LMS side

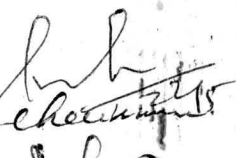
A (J)

22.5.2004

None appeared for the applicant
nor the applicant did appear in person
when called. This being a year-old
case of 2001 cannot be allowed to
drag on indefinitely, especially
in the absence of any request for
adjournment. In the circumstances
the OA is dismissed for default.

Shri D.N. Mishra is present
and heard.

Send Copies to Bastis.


Vice-Chairman


Member (A)